

**CA No. 180, 181, 185, 186 & 187 /2019  
Hitesh Kumar Aggarwal Vs State & Anr**

**21.11.2020**

**Present case is taken up by the undersigned being 1<sup>st</sup> Link of the Court of Mr. Naveen Kumar Kashyap, Learned ASJ-04, who is stated to be on training today.**

Present: Mr. Vaibhav Sinha, learned counsel for the appellant through VC.  
Learned Substitute Addl.PP for the State / respondent no.1 through VC.  
Mr. Kunal Kalra, learned counsel for respondent no.2 through VC.

Request has been made by learned counsel for the appellant that he may be given the date for hearing through VC.

At request, put up for the purpose fixed in terms of previous order for **09/12/2020.**

**(Charu Aggarwal)**  
**1<sup>st</sup> Link ASJ-02(Central)Delhi**  
**21.11.2020**

**State Vs Imran @ Akhtar Khan & Ors**  
**(Application of bail of accused Vishal @ Honey)**  
**FIR No 227/2020**  
**P. S Wazirabad**

**21.11.2020**

**Present Application is taken up by the undersigned being 1<sup>st</sup> Link of the Court of Mr. Naveen Kumar Kashyap, Learned ASJ-04, who is stated to be on training today.**

Present: Learned Substitute Addl.PP for the State through VC.

Mr. Rajpal Kasana, learned counsel for accused through VC.

At request, put up for **28/11/2020**.

**(Charu Aggarwal)**  
**1<sup>st</sup> Link ASJ-02(Central)Delhi**  
**21.11.2020**

**State Vs Sanju @ Chawmin**  
**(Application of Sanju @ Chawmin)**  
**FIR No 135/2017**  
**P. S ODRS**

**21.11.2020**

**Present Application is taken up by the undersigned being 1<sup>st</sup> Link of the Court of Mr. Naveen Kumar Kashyap, Learned ASJ-04, who is stated to be on training today.**

Present: Learned Substitute Addl.PP for the State through VC.

Mr. J.S. Mishra, learned counsel for the applicant through VC.

At request, put up for 27/11/2020.

**(Charu Aggarwal)**  
**1<sup>st</sup> Link ASJ-02(Central)Delhi**  
**21.11.2020**

**State Vs Gaurav Chauhan & others  
(Application of Ankur Singh)  
FIR No 199/2009  
P. S Kashmere Gate**

**21.11.2020**

**Present Application is taken up by the undersigned being 1<sup>st</sup> Link of the Court of Mr. Naveen Kumar Kashyap, Learned ASJ-04, who is stated to be on training today.**

Present: Learned Substitute Addl.PP for the State through VC.

Mr. Jitendra Sethi, learned counsel for the applicant through VC.

At request, put up for **28/11/2020**.

**(Charu Aggarwal)  
1<sup>st</sup> Link ASJ-02(Central)Delhi  
21.11.2020**

**State Vs Tehsin @ Kevda & others  
(Application of Anis @ Dupattewala)  
FIR No 20/2015  
P. S Kamla Market**

**21.11.2020**

**Present Application is taken up by the undersigned being 1<sup>st</sup> Link of the Court of Mr. Naveen Kumar Kashyap, Learned ASJ-04, who is stated to be on training today.**

Present: Learned Substitute Addl.PP for the State through VC.

Mr. Mushfique Rana, learned counsel for the applicant through VC.

Reply has been filed by IO. Copy supplied to the counsel for the accused.

At request, put up for **04/12/2020**.

**(Charu Aggarwal)  
1<sup>st</sup> Link ASJ-02(Central)Delhi  
21.11.2020**